

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DUNNIMAA ENGINEERS AND DIVERS ENTERPRISES PRIVATE LIMITED
OPERATING IN SUB-SEA ENGINEERING AND OFFSHORE DIVING AT MUMBAI,
MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dunnimaa Engineers and Divers Enterprises Private Limited CIN - U28920MH1996PTC099909
2.	Address of the registered office	D-159, MIDC Nerul Navi Mumbai MH 400706 India.
3.	URL of website	www.dunnimaa.com
4.	Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	The details can be obtained upon request at - cirp.dunnimaa@gmail.com
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at - cirp.dunnimaa@gmail.com and may mark CC to Regd email id kamal.sharma@ajallp.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed information/terms and conditions on eligibility criteria may be obtained upon email at - cirp.dunnimaa@gmail.com
10.	Last date for receipt of expression of interest	09-06-2023
11.	Date of issue of provisional list of prospective resolution applicants	19-06-2023
12.	Last date for submission of objections to provisional list	24-06-2023
13.	Process email id to submit EOI	cirp.dunnimaa@gmail.com



Kamal Rajkumar Sharma
Kamal Rajkumar Sharma
Resolution Professional

IBBI/PA-001/IP-P-01850-2019-2020/12870
For Dunnimaa Engineers and Divers Enterprises Private Limited
Office No. 40, 1st Floor, 9/15, Morarji Velji Building,
Dr. M B Velkar Street, Marine Lines (E), Mumbai-400002, Maharashtra
Email Id – cirp.dunnimaa@gmail.com ; kamal.sharma@ajallp.in

Date: 23-05-2023
Place: Mumbai

UPDATE (BOI)
BOIOA Mumbai Goa Unit celebrates International Labour Day by arranging Health check up camp

In the wake of International Labour Day, Bank of India Officers' Association (Mumbai & Goa Unit) organized health check up camp on 04-05-2023, at Mumbai South Zonal Office, Fort Mumbai. The camp was inaugurated at the hands of Executive Director of Bank of India Shri M Karthikeyan, Chief General Manager HR Shri Shiv Bajrang Singh, FBOIOA President & AIBOC MS1 State Secretary Shri Nilesh Pawar. The event was also graced by AIBOC MS-1 President Manoj Wadnerkar, Chairman Manohar Deorukhkar, BOIOA Mumbai Goa Unit President Sanjay Save, Mumbai South Zonal Manager Shri Tushar Hate & other executives. This benevolent initiative was undertaken in association with Kokilaben Dhirubhai Ambani Hospital, wherein Mumbai South Zonal Office administration extended valuable co-operation to the event. The free of cost health checkup camp inter alia included various screenings. Reportedly, more than 300 bank staff took benefit of this valuable health check-up drive. ED Shri M Karthikeyan appreciated the initiative taken by the organization under the cause of social activity. BOIOA Mumbai Goa Unit General Secretary Nilesh Pawar, organizer of this philanthropic event, emphasized upon stress free lifestyle coupled with regular exercise and quality diet.



HEALTH CHECK UP CAMP on occasion of International Labour's Day

UPDATE (Aacharyashri Nanesh Hospital)
10th foundation day celebration of Acharyashri Nanesh Hospital

Acharya Shri Nanesh hospital recently celebrated its tenth Foundation Day with much enthusiasm and aplomb. Over the past decade, Acharya Shri Nanesh hospital has grown steadfast into a leading healthcare institution in the region, providing high-quality medical care to patients from all walks of life. To commemorate this milestone, Acharya Shri Nanesh hospital planned a series of events and activities throughout the week to celebrate this occasion. The celebrations kicked off on 21st April with inauguration of new opd complex and chemo-day care ward, cultural programs, and a special screening of the hospital's journey over the past decade. The hospital organised a special event on 7th of May which was graced by Eminent physician Dr Farokh Udawadia as Chief guest and leading Oncosurgeon Dr Ramakant Deshpande as guest of honour. The doctors addressed the audience of more than 100 leading doctors from in and around Navi Mumbai. The management of Acharya Shri Nanesh hospital



expresses its gratitude to its patients, employees, medical professionals, and the community for their unwavering support and trust in the hospital over the past decade.

UPDATE (MPA)
Performance highlights of Mumbai Port for the year 2022-23

Mumbai Port Authority handled highest ever traffic of 63.61 Million Metric Tons (MMT) in the year 2022-23 registering a growth of 6.21% over the last year throughput (59.89 MMT). This is the all-time high traffic handled by Mumbai Port surpassing the previous high of 63.05 million tonnes handled in 2016-17. Crude Oil handled at Jawahar Dweep recorded all time high tonnage of 21.87 million tonnes. (20.54 million tonnes in 2021-22). Steel cargo (3.94 million tonnes) increased by 28.42% over previous year. Transshipment cargo (Iron Ore, Coal etc.) handled at anchorages recorded all time high of 14.95 million tonnes. CRUISE : After Covid pandemic, there were no international cruise vessel calls during the years 2020-21 and 2021-22. In 2022-23 international cruise resumed and Mumbai Port handled 20 international and 71 domestic cruise calls. Shri Rajiv Jalota, Chairperson, Mumbai Port Authority thanked the trade and all stake holders for continued patronage of the Port and also appreciated the contribution of all port employees towards the record achievements.

UPDATE (MRVC)
Inspection of Station Improvement Works of Ghatkopar Station by CMD MRVC

CMD MRVC Shri Subhash Chand Gupta inspected Ghatkopar station today and reviewed the ongoing Station improvement work (Phase I) of Construction of 12m wide FOB with East side deck & OH Booking office. He also reviewed the plan of station Improvement works (Phase II) at Ghatkopar, tender for which shall be invited shortly. The Phase-I work is expected to be completed by this year end. He was accompanied by CPM MRVC Shri Bhavesh Jha, AGM Civil Shri Neeraj Khare & Dy CEE Shri V K Singh



UPDATE (CR)
Dr Shivraj Manaspure takes over as Chief Public Relations Officer, Central Railway

Dr Shivraj Manaspure, MBBS, MD (Physiology) an officer of Indian Railway Traffic Service 2011 Batch has taken over as the Chief Public Relations Officer, Central Railway. He succeeds Shri Shivaji Sutar, who has moved to Railway Board as Director, Information and Publicity. Before taking over as CPRO, Central Railway Dr Shivraj Manaspure was working as Senior Divisional Commercial Manager, Bhusaval Division, Central Railway. He has worked in various capacities on Central Railway as Divisional Operation Manager, Solapur Division, Deputy Chief Operation Manager, Construction Department, Mumbai and Senior Divisional Operation Manager, Mumbai Division. He has been awarded with General Manager's Zonal award in 2016 for outstanding train operation performance in Solapur Division. He has also received best Punctuality Zonal Shield in 2019-20 for outstanding train operation of local suburban trains and mail express trains in Mumbai division. He has immensely contributed in improving the assets of Mumbai Division to run Suburban services, Mail/Express trains over Mumbai Division.



UPDATE (WR)
WR felicitates winners of "my station my pride" cleanliness campaign contest

Western Railway's Mumbai Division had conceptualized a novel idea to spark awareness of cleanliness through social media platforms. "My Station My Pride" contest/campaign was hosted by Mumbai Division from 15th March to 30th April, 2023, inviting short videos from participants. Out of the shortlisted videos, top three popular videos which garnered maximum likes were adjudged as winners. On 9th May, 2023, the winners were felicitated by Shri Niraj Verma - Divisional Railway Manager of Mumbai Division. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, The contest recorded an overwhelming response from participants and a total of 129 videos were submitted. After thorough examination and scrutiny of the videos, on the basis of predefined selection parameters, a total of 73 videos were filtered and uploaded on the official social media accounts of Western Railway and DRM Mumbai Central viz. YouTube, Instagram, KOO and Twitter for a period of 15 days. Based on the maximum likes received on all social media platforms, three of these videos were selected as winning entries to the contest. At the outset, DRM welcomed all the invitees and appreciated the contributions of the winners for making the contest successful.

Western Railway's Mumbai Division had conceptualized a novel idea to spark awareness of cleanliness through social media platforms. "My Station My Pride" contest/campaign was hosted by Mumbai Division from 15th March to 30th April, 2023, inviting short videos from participants. Out of the shortlisted videos, top three popular videos which garnered maximum likes were adjudged as winners. On 9th May, 2023, the winners were felicitated by Shri Niraj Verma - Divisional Railway Manager of Mumbai Division. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, The contest recorded an overwhelming response from participants and a total of 129 videos were submitted. After thorough examination and scrutiny of the videos, on the basis of predefined selection parameters, a total of 73 videos were filtered and uploaded on the official social media accounts of Western Railway and DRM Mumbai Central viz. YouTube, Instagram, KOO and Twitter for a period of 15 days. Based on the maximum likes received on all social media platforms, three of these videos were selected as winning entries to the contest. At the outset, DRM welcomed all the invitees and appreciated the contributions of the winners for making the contest successful.

UPDATE (WR)
WR vigilance team come down heavily on touts during the ongoing summer vacation period

Western Railway's Vigilance team has come down heavily against touts and initiated a major drive during the ongoing summer vacation period against the nuisance of touts. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer, during the vacation season the demand for reserved tickets are very high and the touts try to make good of this opportunity by deceiving gullible passengers. The Vigilance Department of WR came to know about an instance of touting and laid a trap to nab the culprits. A Vigilance team comprising of Shri Manoj Yadav, Shri Sanjay Sharma, Shri Sandeep Golatkar, Ms Neha Mathur and Shri Ravi Sathe conducted a check recently in Sakinaka area of Mumbai suburb wherein a culprit named Alim was nabbed possessing confirmed tickets of long distance trains amounting to around Rs. 1.4 lakh, which he was selling at premium rates. He was apprehended & handed over to IPF - Andheri and a case has been registered under section 143 of Railway Act. Shri Thakur further informed that the Vigilance Team of WR is always on the forefront to conduct such types of checks in order to curb the menace of

touting as well as such unauthorized & irregular activities

UPDATE (WR)
WR runs summer special trains to various destinations

According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, with a view to meet the travel demand during the ongoing summer vacation, Western Railway is running 49 pairs of Summer Special trains to various destinations with almost 1850 trips. Out of these mainly, 26 pairs of trains cater to the states in north India while 15 pairs for Western region, two pairs for North East, while 03 pairs of trains are run being to the southern states. To cater to the passengers from Surat/ Udhna, 06 pairs of originating special trains are being run while 23 pairs of trains are passing through Surat/ Udhna or Bhestan. Similarly, 28 pairs of originating trains are run from other stations of Gujarat such as Ahmedabad, Gandhidham, Valsad, Okha etc. Shri Thakur stated that 16 special trains are being run from Mumbai to various parts of the country. He further added that the waiting list of trains are being monitored daily on real time basis and additional coaches are augmented in the existing trains from time to time to clear the extra rush. During this summer, 15 coaches have been permanently augmented in 7 trains. While 50 coaches have been temporarily augmented in 15 trains catering to more than 430 trips. Further, Special trains will also be planned accordingly.

UPDATE (HPCL)
HPCL reports Nine Year High Quarterly Standalone Profit for Q4 FY 22-23

Hindustan Petroleum Corporation Limited (HPCL) has reported a Nine Year High Quarterly Standalone Profit after Tax (PAT) of ₹ 3,223 crore during Jan-Mar 2023 as compared to Standalone Profit after Tax of ₹ 1,795 crore during the corresponding period of previous year, an increase of 80%. The Consolidated PAT during this period was ₹ 3,608 crore as compared to Consolidated PAT of ₹ 2,018 crore during the corresponding period of previous year. HPCL has reported Revenue from operations of ₹ 1,14,445 crore for the period Jan-Mar 2023 registering growth of 8.7% over the corresponding period of previous year (₹ 1,05,288 crore). For the period Apr-Mar 2023, the growth in Revenue from operations was 24.7% taking the same to Highest Ever Revenue from Operations of ₹ 4,66,192 crore as compared to ₹ 3,73,897 crore during the corresponding period of previous year.

EVENTS, ANNOUNCEMENT, LAUNCHES, CSR INITIATIVES, APPOINTMENTS, MOVEMENTS, CELEBRATION

LOTUS CHOCOLATE COMPANY LIMITED
CIN: L15200TG1988PLC009111
Regd.Off: D.No: 8-2-596, 1st Floor, 1B, Sumedha Estates, Puzzolana Towers, Avenue-4, St.No.1, Rd. No. 10, Banjara Hills, Hyderabad-34, Email ID: info@lotuschocolate.com Phone No. 040 23352607 Website: www.lotuschocolate.com

AUDITED FINANCIAL RESULTS FOR QUARTER AND YEAR ENDED 31.03.2023
[See Regulation 47(1) (b) of the SEBI (LODR) Regulations, 2015] (Rs in lakhs)

PARTICULARS	Quarter Ending		Year Ended	
	31.03.2023 Audited	31.12.2022 Audited	31.03.2022 Audited	31.03.2022 Audited
1 Total Income from Operations	1,239.86	1,336.74	2,627.03	6,296.48
2 Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(503.28)	(78.16)	199.65	(599.32)
3 Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(578.18)	(72.78)	199.65	(693.18)
4 Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(580.67)	(72.78)	(72.78)	(695.67)
5 Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(580.67)	(72.78)	199.29	(695.67)
6 Equity Share Capital	1,283.80	1,283.80	1,283.80	1,283.80
7 Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)				
1. Basic:	(4.52)	(0.57)	1.55	(5.42)
2. Diluted:	(4.52)	(0.57)	1.55	(5.42)

1. The above is an extract of the detailed format of Standalone Financial Results for the quarter and year ended on 31st March, 2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 read with SEBI circular dated July 05, 2016. The full format of the said Financial Results is available on the Stock Exchange website (www.bseindia.com) and on the Company's website (www.lotuschocolate.com).

2. The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors of the Company at their meeting held on 22nd May, 2023.

3. The financial results for the quarter and year ended on 31st March, 2023 have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (IND AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable. ...

For and on behalf of Board
Lotus Chocolate Company Ltd.
Sd/-
G. S. Ram
WholeTime Director
DIN:02395478

Place: Hyderabad
Date: 22.05.2023

P.H. CAPITAL LIMITED
Regd. Office : 5 D Kakad House, 5th Floor, A Wing, New Marine Lines, Opp. Liberty Cinema, Mumbai - 400 020. Email: phcapital@gmail.com, Tel. : 022-2201 9473 / Fax : 022-2201 2105
CIN : L74140MH1973PLC016436

EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER / YEAR ENDED ON 31ST MARCH 2023.
(₹ in Lacs except per share data)

Particulars	QUARTER ENDED		YEAR ENDED	
	31/03/2023 (Unaudited)	31/12/2022 (Unaudited)	31/03/2022 (Unaudited)	31/03/2022 (Audited)
1 Total income from operations (Net)	1,549.88	2,062.32	2,165.65	7,615.56
2 Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(676.20)	(605.64)	(454.36)	(455.67)
3 Net Profit / (Loss) for the period after tax (after Extraordinary & Exceptional items)	(506.66)	(442.60)	(332.87)	(375.77)
4 Total Comprehensive Income for the period (comprehensive profit for the period (after Tax and other comprehensive income after tax))	(506.66)	(442.60)	(332.87)	(375.77)
5 Paid up Equity Share Capital of Rs. 10/-	300.01	300.01	300.01	300.01
6 Reserves	-	-	-	2,721.19
7 Earnings Per Share not annualised (FV of Rs. 10/- each) Basic & Diluted	(16.89)	(14.75)	(11.10)	(12.53)
8 Earnings Per Share (after extraordinary items) (of Rs.10/- each) Basic & Diluted	(16.89)	(14.75)	(11.10)	(12.53)

Note:
1) The above is an Extract of the detailed format of Quarterly Unaudited Financial Results filed with the Stock Exchange under regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulation, 2015. The full format of the Quarterly / Yearly Audited Financial Results are available on the Stock Exchange Website. (www.bseindia.com).

2) The above results were reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 22nd May, 2023.

FOR P.H.CAPITAL LTD.
Sd/-
Riiken P Dalal
Director
DIN : 01723446

Place : Mumbai
Date : 22.05.2023

PUBLIC NOTICE
NOTICE is hereby given that following share certificates of Schaeffler India Limited, Narayan Shivraj 8th Floor, 227 Backbay Road, Nariman Point Mumbai issued by the Company are stated to be lost / misplaced and the below registered holder thereof has applied to the Company for issue of duplicate share certificates. Folio No. : 00065858 Name of the Shareholder: SANJIV GUPTA & RAJIV GUPTA Share Certificate No. : 507 Distinctive Numbers : From : 321221 To : 321595 No. of Shares : 375. The public is hereby warned against purchasing or dealing in any way with the above share certificates. Any person(s) who has/have any claim(s) with the Company in respect of the said share certificates should lodge such claims at its registered office at the address given above within 15 days of the publication of this notice after which no claim will be entertained and the Company will proceed with issuance of duplicate share certificates. Date: 23.05.2023

SIDDHA VENTURES LIMITED
Regd. Office: Sethi House
1st Floor, 232A, Ratha Bazar Street, Kolkata-700 001
Phone: +91 33 2242 9199/5535 Fax: +91 33 2242 8667
e-mail: response@siddhaventures.com
CIN: L7120WB1919PLC03646

WESTERN RAILWAY
ANNUAL MAINTENANCE CONTRACT FOR MEDHA
Sr. DEE/TRS/BL Electric Locoshed, Valsad invites E-TENDER NOTICE No-EL/TRS/ BL/22-23/WO/16 DATED 17.05.2023. Work & Location : Work & location: Work-Annual Maintenance Contract for Medha make MPCS, ESMON, VCD, SIV of 25 KV AC electric locomotives (Qty: MPCS - 18 Nos., ESMON - 25 Nos., VCD-09 Nos., SIV - 02 Nos.) for a period of 2 years. Location - Electric Loco Shed, Western Railway, Valsad : 396001. Approximate cost of the work: ₹ 7698206.16.- EMD : ₹ 1,54,000. Date & time of submission : 13.06.2023 upto 15.00 hours. Date & time of opening: 13.06.2023 at 15.30 hours. Website particular: www.ireps.gov.in 0217

Like us on: facebook.com/WesternRly

AUCTION SALE NOTICE
M/S REGAL PRIDE TRADING AND COMMERCIAL PRIVATE LIMITED (In Liquidation)
Reg. Off.: Shop No. 117, 1st Floor, Citi Mall, New Link Road, Oshiwara, Andheri West Mumbai Mumbai City MH 400053
Liquidator : Deepa Gupta Liquidator
Address: B2/110, Sector-16, Rohini, North-East, New Delhi-84
Email : advocate.deepa.gupta@gmail.com

Auction of Sale of Assets under Insolvency and Bankruptcy Code, 2016
Date and Time of Auction: 06.06.2023 at 2:30 P.M.
Sale of Assets (Stock in Trade along with all the Trade Receivables) of the company owned by M/s Regal Pride and Commercial Private Limited. (In Liquidation) forming part of Liquidation Estate of Regal Pride and Commercial Private Limited in possession of the Liquidator, appointed by the Hon'ble National Company Law Tribunal, Mumbai vide order dated 21st of March 2023.

Asset	Reserve Price & EMD	Incremental Value (Rs. in Lacs)
COMPANYS A GOING CONCERN having:	Rs. 4,47,85,497/-	Rs.10,00,000/-
1. As as per the balance sheet of 2020 Stock in Trade Rs. 1,42,963,000.	Rs. 2,00,000/- (EMD)	
2. Trade receivables of Rs. 60,132,300.00		

Terms and conditions of Auction are as under:
1. Sale will be conducted through bidding on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" through Liquidator.
2. The Complete Auction process document containing details of the Assets, Reserve Price, Bid Form, Declaration and Undertaking Form, General Terms and Conditions of sale are available with liquidator and details can be obtained from Liquidator through request on Email-advocate.deepa.gupta@gmail.com
3. Inspection of available documents will be at Liquidator's Office till 3rd June 2023 with a prior appointment.
4. Deposit of EMD will be till 03.06.2023. (Details of the account in which the EMD needs to be transferred can be obtained from the liquidator).

Date: 23/05/2023
Place: Delhi
Sd/-
Deepa Gupta, Liquidator
Regn. No.: IBB/I/PA-02/IP-ND0867/2019-20/12801
Address: B2/110, Sector-16, Rohini, North-East, New Delhi-110089

CG POWER AND INDUSTRIAL SOLUTIONS LIMITED
CIN No: L99999MH1937PLC002641
Registered Office: 6th Floor, CG House, Dr. Annie Besant Road, Worli, Mumbai - 400 030
Tel No.: 022-2423 7777, Fax No.: 022-2423 7733
E-mail: investorserv@cesatcgglobal.com, Website: www.cgglobal.com

NOTICE
Notice is hereby given that the following share certificate issued by the Company is stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate of share certificate:

Folio No.	Name of the Shareholder	Certificate No.	Distinctive No. From	To	No. of Shares
0007964	Manaharkumar Babubhai Modi	000870014 000886169 000901112	1571511 364954056 367809236	1572460 364954435 367810232	950 380 997

The Public is hereby warned against purchasing or dealing with these securities in any way. Any person(s) has/have any claim in regard to the above mentioned securities, should lodge such claim with the Company at the registered address mentioned above or the Company's Registrar and Share Transfer Agents viz. Datamatics Business Solutions Limited, Plot No B-5, Part B, Cross Lane, MIDC, Marol, Andheri (E), Mumbai 400 093- within 15 days from the date of publication of this notice, failing which the Company will proceed with the issuance of the letter of confirmation pursuant to the SEBI Circular No. SEBI/HO/MIRSD/MIRSD_RTAMB/P/CIR/2022/8 dated 25th January, 2022 and as amended from time to time in respect of the aforesaid securities for credit of dematerialized form.

The Company shall not be liable to anyone for any loss suffered by or any claims arising out of the said issue of letter of confirmation for crediting the shares through dematerialized form for the above mentioned equity shares.

For CG Power and Industrial Solutions Limited
Sanjay Kumar Chowdhary
Company Secretary and Compliance Officer
Place : Mumbai
Date : 22nd May, 2023

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR DUNNIMAA ENGINEERS AND DIVERS ENTERPRISES PRIVATE LIMITED
OPERATING IN SUB-SEA ENGINEERING AND OFFSHORE DIVING AT MUMBAI, MAHARASHTRA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN No.	Dunnimaa Engineers and Divers Enterprises Private Limited CIN - U28920MH1996PTC099909
2. Address of the registered office	D-159, MIDC Nerul Navi Mumbai MH 400706 India.
3. URL of website	www.dunnimaa.com
4. Details of place where majority of fixed assets are located	Mumbai, Maharashtra
5. Installed capacity of main products/ services	Nil
6. Quantity and value of main products/ services sold in last financial year	The details can be obtained upon request at - cirp.dunnimaa@gmail.com
7. Number of employees/ workmen	Nil
8. Further details including latest available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at - cirp.dunnimaa@gmail.com and may mark CC to Regd email id kamal.sharma@ajall.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed information/terms and conditions on eligibility criteria may be obtained upon email at - cirp.dunnimaa@gmail.com
10. Last date for receipt of expression of interest	09-06-2023
11. Date of issue of provisional list of prospective resolution applicants	19-06-2023
12. Last date for submission of objections to provisional list	24-06-2023
13. Process email ID to submit EOI	cirp.dunnimaa@gmail.com

Date : 23.05.2023
Place : Mumbai
Sd/-
Kamal Rajkumar Sharma
Resolution Professional
IBBI/PA-001/IP-P-01850-2019-20/20/12870
For Dunnimaa Engineers and Divers Enterprises Private Limited
Office No. 40, 1st Floor, 9/15, Moraji Vajji Building,
Dr. M B Veikar Street, Marine Lines (E), Mumbai-400002, Maharashtra
Email Id - cirp.dunnimaa@gmail.com ; kamal.sharma@ajall.in

केनरा बैंक Canara Bank
ARM BRANCH - II MUMBAI
3rd Floor, Canara Bank Building, Adl. Marzban Street, Mumbai - 400 001.
Email : cb6289@canarabank.com Web: www.canarabank.com

POSSESSION NOTICE (SECTION 13(4))
Whereas The undersigned being the Authorized Officer of CANARA BANK under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Enforcement) Act, 2002 (SARFAESI) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice Dated 21-09-2015 calling upon the borrowers/guarantors to repay the amount mentioned in the notice, Rs. 9,29,32,129.00 (Rupees Nine Crore Twenty Nine Lacs Thirty Two Thousand One Hundred Twenty Nine Only) within 60 days from the date of receipt of the said notice.
The Borrower/guarantors/mortgagors M/s. Pearl Bio Fuel Pvt. Ltd.; represented by Vijay Majithia and Ina Majithia with Regd. address at, 139-C, Noman Mansion, Kempas Corner, Near Shalimar Hotel, Mumbai-400036, having failed to repay the amount, notice is hereby given to the borrower/ guarantors/ mortgagors and the public in general that the undersigned has taken Physical Possession of the property described herein below in exercise of powers conferred on him / her under Sub-Section (4) of section 13 of the said Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 22nd day of May of the year 2023. The Borrowers attention is invited to the provision of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower and guarantors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the CANARA BANK, ARM II Branch for an amount of Rs. 28,27,96,291.00 (Rupees Twenty Eight Crore Twenty Seven Lacs Ninety Six Thousand Two Hundred Ninety One Only) as on 30.04.2023 and further interest & other charges from 01.05.2023 onwards.
Description of the Immovable Property
Plot No. 43/U-2, 4th cross opposite 9 APMC Yard gate, 4th Cross, Dr. Ambedkar Nagar, Behind APMC Yard in Lorry stand and Godown Layout, Yeshwanthpura, Bangalore-560022. Admeasuring 6750 Sq.ft

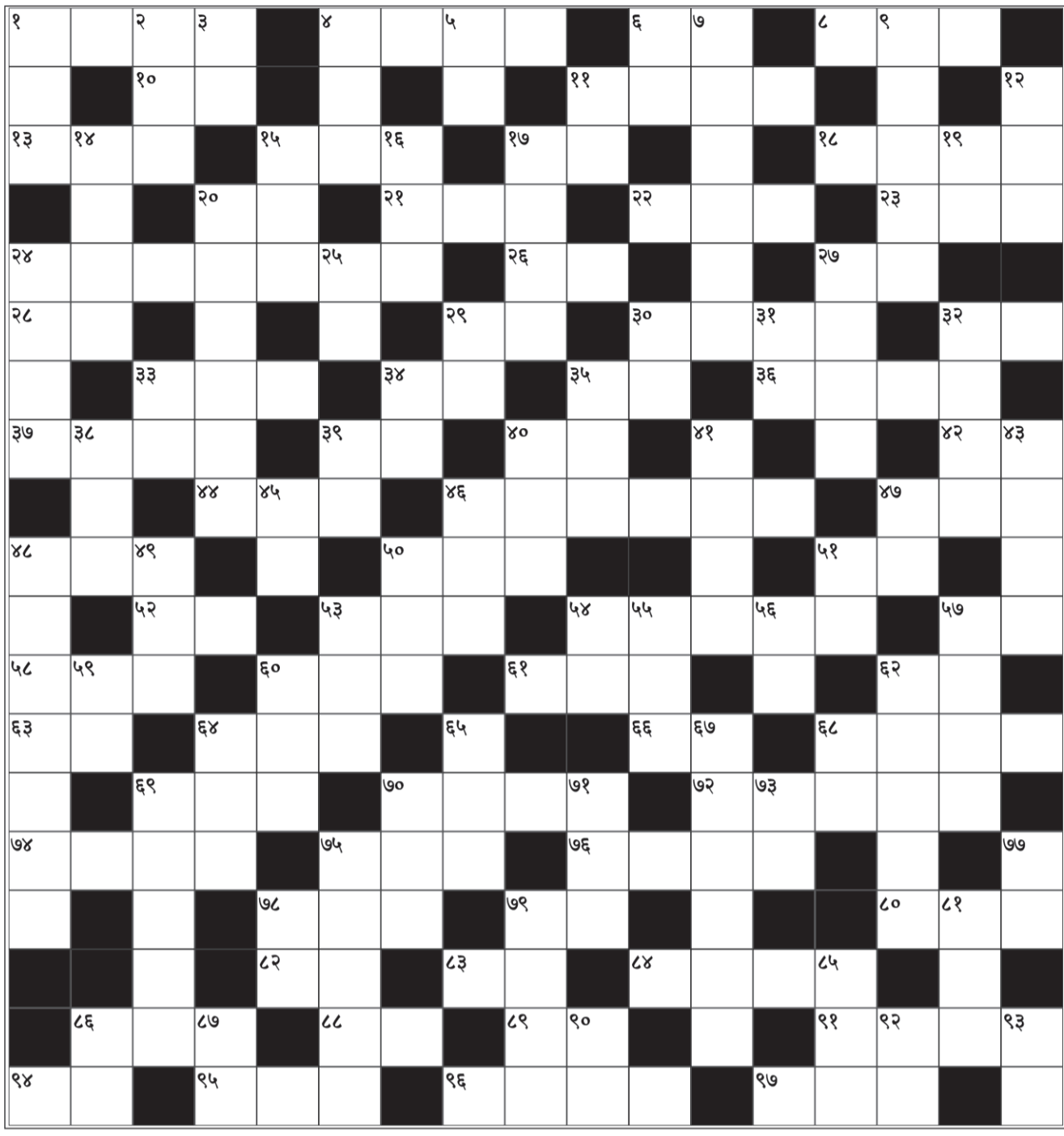
Date: 22/05/2023
Place: Bengaluru
Sd/-
Authorised Officer
CANARA BANK

नवाकाळ शब्दकोडे-५४३

आडवे शब्द -

१. ओलांडणे ४. कमळ ६. रूढता, अवकृपा ८. मोठी व जाड सुई १०. मैथका, रागांगी (श्रावणात आणि लप्रसारख्या प्रसंगी खिया हातांवर वेलबुडीसाठी हिचा वापर करतात) ११. सच्छिद्र १३. पक्षीराज १५. द्वेष १७. तक्क्या १८. कैरी सुकवून केलेली पावडर २०. इमारतीच्या बांधकामात वापरलेला जांभ्या खडक २१. हानिकारक २२. नावेचा प्रमुख २३. कमळ २४. अधिक मास २६. रेंती २७. जेवणाची थाळी २८. भस्म २९. न बोलण्याचे व्रत ३०. सूर्य ३२. स्त्री ३३. हंस पक्षी ३४. शय्या, गादी ३५. दूध पूर्ण आवटून केलेला पदार्थ ३६. विरागी, विरक्त ३७. प्रणाम ३९. जल ४०. शेवट ४२. खूळ ४४. भाळ ४६. पृथ्वीच्या कक्षेबाहेर प्रवासाचे वाहन ४७. साडीचा पदर, नवी पालवी ४८. धनी ५०. म्हेस ५१. एक हलके तुणधान्य ५२. वशिला ५३. भंगिनी ५४. पुस्तकी ज्ञान असलेला व्यवहारशून्य ५७. जुन्या रुपयाचे सोळा भाग ५८. थडेखोर ६०. सोलकडीतील एक घटक ६१. पडदा ६२. माळ, बरोबरी ६३. ऐक्य ६४. आंब्याची एक जात ६६. पिचळा रंग ६८. छत असलेली बेलगाडी ६९. गती, प्रेरणा ७०. असहाय ७२. गंधवार्ता नसणे, अनभिज्ञता ७४. पावसापासून रक्षण करणारा डगला (इंग्रजी) ७५. न टाळता येणारे ७६. अणकुचीदार ७८. पवित्र ७९. जबाबदारी ८०. फूटपाथवरचे चहाचे दुकान ८२. उपजत आवड, रोख ८३. एकसारख्या वस्तू बनवण्यासाठी साचा, डाय ८४. ययाती राजाची राणी ८६. म्हातराण ८८. नुकसान ८९. बारा इंच ९१. चिमुकला ९४. घाऊक, होलसेल ९५. तपासणी, परीक्षा ९६. भांडणासाठी उकरून काढलेले निमित्त ९७. किंचित गरम

उभे शब्द - १. बोध, समज २. ताठा, गर्व ३. सरिता ४. डाग ५. आपली राजधानी ६. जाळे विणणारा कीटक ७. भौतिकशास्त्र, फिजिक्स ९. अवाच्या सव्या ११. रुंद, स्थूल १२. हिरमोड १४. खंत, वेदना १५. विसावा, विश्रांती १६. लिहिताना कागदाच्या डावीकडे सोडलेली मोकळी जागा १७. गव्हाची एक जात १९. तळीन २०. रोमहर्षक २४. प्राचीन २५. मस्तक, शिखर, कळस २७. पाचपोच २९. मजा, आनंद ३०. उजेडाचे साधन ३१. काव्य करणारा ३२. विद्ययाच्या पानांची वेल ३३. पावाला लावण्याचे लोणी ३४.



गोव्या ३५. धोका ३८. दिवटी, हिलाल ३९. कानाची खालची बाजू ४०. फरक, भेद ४१. न मागता मिळालेले ४३. फुलेणे ४५. बंधन ४६. घरासमोरील मोकळी जागा ४७. करंजी, मोदक वगैरेचे आवरण ४८. हिमालयातील सर्वोच्च शिखर ४९. अत्राचा घास ५०. गुन्हाचा संशय ५१. मिठाईवर लावलेला पातळ व आकर्षक लेप ५३. अजा, शेळी ५४. मांडी ५५. पातळ फळकूट ५६. बालक ५७. पहाटे कोंबड्याने दिलेली बांग ५९. खियांचा दंडावरचा दागिना ६०. सातात्यातील या धरणावर मोठा वीजप्रकल्प आहे ६२. कोणताही निकष न लावता केलेली निवड ६४. फेरफार, बदल ६५. घाणेरडे ६७. टुमणे लावणे ६८. लहान ६९. धोपट मागिन जाणारे ७०. फिरणे, प्रवास ७१. वाडगा ७३. पराक्रमी ७५. अशुभ पायगुणाचा ७७. स्वयंपाकघरातला चाकू ७८. साखरेचा रस ७९. धुमसणारा असंतोष ८१. वात, वायू ८५. शनीचा खडा ८६. लांडगा ८७. कातडी ९०. छत ९२. बाजार ९३. ध्येय

नवाकाळ कोडे क्रमांक ५४२ चे उत्तर
आडवे शब्द : १. चिरंतन ४. आब ७. अरुणोदय १२. पगडा १४. नागचाफा १७. लक्षणीय १८. कमकुवत १९. यजमान २२. पंचकल्याणी २४. संदेह २५. महानता २८. सण ३१. शीर ३२. नर ३३. तग ३५. छबी ३६. मेहेरनजर ४०. गांडीव ४१. छात्र ४२. भाणवस ४३. ब्रह्मसमंघ ४४. पसार ४५. पादप ४७. छत्तीस गुण ४९. दशा ५१. टराविक ५४. कुरा ५५. उभा ५६. सरण ५७. वानवा ५८. सावली ५९. राजमाता ६१. खाकी ६२. हवा ६३. नलिन ६५. तराफा ६७. यश ७१. जाब ७२. काका ७३. करंगळी ७७. सारवाण ७९. वरद ८१. लम्फा ८२. जीत ८३. बेट ८४. धुई ८५. राजीव ८६. आस ८७. एडका ८८. डेग ९०. थक्क ९३. येथवर ९४. घावन ९५. डबघाई ९७. हरखणे १००. लत १०२. हत १०३. गळ १०४. शोचनीय १०६. षटकार १०७. आडवाट १०८. वेध
उभे शब्द : १. चिप २. रंगमंच ३. तडा ५. बनावट ६. पोचा ८. रुजामा ९. दल १०. यक्षगान ११. बायको १३. धमणी १५. गत १६. फायदेशीर १८. कल्याण २०. जहर २१. नमन २२. पंगा २३. कसबी २६. हार २७. तातडी २९. अहेव ३०. छान ३४. गवसणी ३५. छत्रसाल ३६. मेणवती ३७. रस ३८. जलद ३९. ब्राह्मण ४०. गंधर्वविवाह ४१. छाप ४५. पाणउतारा ४६. पद ४७. छर्रा ४८. सरोज ५०. शासकीय ५१. टणका ५२. कनवाळू ५३. विसावा ५४. कुलीन ५९. रान ६०. मातबर ६४. लिखाण ६६. फाका ६८. शक ६९. रंगत ७०. घोर ७१. जावई ७३. कालव ७५. रंजीस येणे ७६. लटका ७७. साकडे घालणे ७८. वळू ८०. दरा ८३. बेडर ८४. भुक्कड ८५. जीर्ण ८७. एवढेच ८९. गवत ९१. आघात ९२. खैर ९६. बहर ९७. हळवा ९८. खडू ९९. ध्येय १०१. बूट १०३. गड १०४. शोष १०५. नीला

पापुआ न्यू गिनी, फिजी या देशांकडून पंतप्रधान नरेंद्र मोदींना सर्वोच्च सन्मान

पान १ वरून
मैत्रीच्या दिशेने आणखी एक पाऊल टाकले आहे. पॅसिफिक बेट राष्ट्रांच्या ऐक्याला पाठिंब्या दिल्याबद्दल आणि ग्लोबल साऊथच्या कार्याचे नेतृत्व केल्याबद्दल फिजीचे पंतप्रधान स्टीफन राबुका यांच्या हस्ते मोदींना सर्वोच्च नागरी सन्मान कर्म्मनिष्ठ ऑफ द ऑर्डर ऑफ फिजीने सन्मानित करण्यात आले. आजपर्यंत केवळ मोजक्याच नैर-फिजी नागरिकांना हा सन्मान मिळाला आहे. तर पापुआ न्यू गिनीचे पंतप्रधान जेम्स मारापे यांनी मोदी यांना 'द ग्रँड कम्पेनिशन ऑफ द ऑर्डर ऑफ लोगोहू' पुरस्काराने सन्मानित केले. दोन्ही नेत्यांनी मोदींशी भेट एकाच ठिकाणी झाली. यावेळी हा सन्मान फक्त माझा नाही तर १४०कोटी भारतीयांचा आहे, अशी भावना पंतप्रधान मोदी यांनी व्यक्त केली.

आता मतदान केल्यावर शाई नाही!

पान १ वरून
दुबार मतदानाला आळा बसेल. ईव्हीएमधील केमरा दुसऱ्यादा मतदानाला येणाऱ्या व्यक्तीची ओळख पटवून त्याचा अलर्ट अधिकाऱ्याला पाठवेल. त्यामुळे बोगस मतदानाला आळा बसेल.
यंदा मिझोराम, छत्तीसगड, मध्य प्रदेश, राजस्थान, तेलंगणा या राज्याच्या निवडणुका होणार आहेत. या निवडणुकांत ही नवी प्रणाली वापरली जाऊ शकते. विधानसभा निवडणुकीत हा प्रयोग यशस्वी झाला तर येणाऱ्या लोकसभा निवडणुकीत ही प्रणाली लागू करण्यात येईल. गेल्या काही निवडणुकांपासून ईव्हीएममध्ये छेदछाडीचा आरोप करून या मशिनवर संशय घेतला जात आहे. त्यामुळे निवडणुकांमध्ये अयोग्य मतदान प्रक्रिया अधिक पारदर्शक करण्याचा प्रयत्न करत आहे.

वानखेडेना ८ जूनपर्यंत अटकेपासून संरक्षण

पान १ वरून
यांना ८ जूनपर्यंत अटकेपासून अंतरिम संरक्षण देत दिलासा दिला. दरम्यान मागील चार दिवसांपासून समीर वानखेडे आणि त्यांची पत्नी अभिनेत्री क्रांती रेडकर यांना जीवे मारण्याची धमकी येत आहे. या संदर्भात ते म्हणाले की, 'जे काही कायदेशीर आहे, ते मी न्यायालयात सांगणार आहे. सीबीआयला त्यांची बाजू मांडू द्या. माझा न्यायालयावर पूर्ण विश्वास आहे. पण माझ्यावर अतिक अहमद सारखा मीडियाच्या माध्यमातून हल्ला होऊ शकतो. या संदर्भात मला पोलिसांनी संरक्षण द्यावे, अशी मागणी मी पोलीस आयुक्तांकडे करणार आहे.'

मुंबई, पुणे विद्यापीठाच्या कुलगुरु पदाच्या उमेदवारांच्या नावावर संघटनांचा आक्षेप

पान १ वरून
नावांच्या यादीत मुंबई विद्यापीठाचे माजी प्र-कुलगुरु रवींद्र कुलकर्णी यांचा समावेश असल्याने त्यावर अखिल भारतीय राष्ट्रीय शिक्षणकार महासंघ तसेच मुक्ता प्राध्यापक संघटनेने आक्षेप घेत त्यांची राज्यापालांनी कुलगुरु म्हणून निवड करू नये, अशी मागणी केली आहे. तसेच २६ मे रोजी मुलाखती घेताना त्यांच्या नावाचा विचार करू नये असे देखिल सूचित करण्यात आले आहे. कुलकर्णी आणि काळकर या दोहोंवर कारवाई प्रलंबित असताना त्यांचे अर्ज कुलगुरु पदासाठी वैध कसे होतात, असा सवाल संघटनेने उपस्थित केला आहे.
रवींद्र कुलकर्णी यांच्यावर सर्वोच्च न्यायालयाने काही आक्षेप नोंदवले असून, त्यांच्या कारभारावर बरेच वाद असून, या पदावर पोहोचण्यासाठी ते सर्व प्रकारचे प्रयत्न करत असल्याचा आरोपही संघटनेने केला आहे. मुक्ता संघटनेचे सुभाष आठवले यांनी यासंदर्भात तक्रार अर्ज राज्यापालांकडे केला आहे.

जयंत पाटलांची साडेनऊ तास चौकशी

पान १ वरून
काँग्रेसच्या कार्यालयाबाहेर आंदोलन सुरू केले. अशाच प्रकारचे आंदोलन नागपूर, नंदूरबार, पुणे, कोल्हापूर आणि सांगलीतही झाले. 'डोळे उघड ईडी, डोळे उघड' अशी भजनेही म्हटली गेली. 'वातावरण फिरलंय, भाजपा घाबरलंय, ईडी म्हणजे भाजपाचा घराडी,' असे फलक कार्यकर्त्यांच्या हातात होते. जयंत पाटील यांच्या सांगली परिसरात सांगली-मिरज सत्यावर कार्यकर्त्यांनी काही काळ रास्ता रोकोही केला. पुण्यात काही काळ झाशीची राणी चौकात आंदोलन झाले. जयंत पाटील घरून निघाल्यानंतर आधी राष्ट्रवादी काँग्रेसच्या मुंबईतील कार्यालयात दाखल झाले. त्यांनी कार्यकर्त्यांची भेट घेतली आणि कार्यकर्त्यांना आवहन केले की, कोणताही आक्रस्ताळेपणा करू नका. मी चौकशीला जात आहे. मी कोणतीही गोष्ट चुकीची केली नसल्याने मला कशाचीही भीती नाही. जयंत पाटील ईडी कार्यालयाकडे गेले तेव्हा जितेंद्र आन्हाड त्यांच्या समवेत होते.
जयंत पाटील यांना पाठिंबा देत छगन भुजबळ म्हणाले की, जयंत पाटील

यांनी कोणतेही चुकीचे काम केलेले नाही. त्यामुळे त्यांची कितीही वेळा चौकशी केली तरी काहीही होणार नाही. मात्र सुप्रिया सुळे म्हणाले की, 'शरद पवारांनादेखील अशी नोटीस पाठवली होती. त्यानंतर महाराष्ट्रात काय झाले आपल्याला माहिती आहे. हे दडपशाहीच्या सरकार विरोधी पक्षातील लोकांना नोटीस पाठवतात. आधीची सरकारे होती त्यावेळी त्या स्वायत्त संस्था होत्या. आता अदृश्य हात या संस्था चालवतो. जो विरोधात बोलतो त्याला ईडीची नोटीस पाठवली जाते. जयंत पाटील यांना लग्नाच्या वाढदिवसानिमित्त हे गिफ्ट आले आहे. अनिल देशमुख यांच्या घरी १०९ वेळा धाड पडली, नवाब मलिक जे काही बोलत होते ते आज खरे होते आहे.
जयंत पाटील यांच्या चौकशीवर माजी मंत्री आदित्य ठाकरे यांनीही प्रतिक्रिया दिली. ते म्हणाले, 'या देशात सध्या जे कुणी सत्यासोबत उभे आहे किंवा केंद्र सरकारच्या विरोधात भूमिका घेतात, त्यांच्यावर केंद्रीय यंत्रणांकडून दबाव आणण्याचा प्रयत्न केला जातो. ही देशात हुकूमशाही सुरू आहे.

म्हाडाच्या अर्ज प्रक्रियेचा शुभारंभ १८ जुलैला अर्जाची संगणकीय सोडत

मुंबई
येथील म्हाडा मुख्यालयातील मंडळाचे मुख्य अधिकारी यांच्या कार्यालयाच्या समिती सभागृहात हा कार्यक्रम झाला. यावेळी सदनिका सोडतीसंदर्भातील माहिती पुस्तिकेचे अनावरणही करण्यात आले. सोडत प्रक्रियेत सहभाग घेण्याकरिता नियमावली, मार्गदर्शक सूचना, सदनिकांचे विवरण, पात्रतेचे निकष व आरक्षण प्रवर्ग याबाबत माहिती या पुस्तिकेत नमूद करण्यात आली आहे. ही पुस्तिका <https://housing.mhada.gov.in> या म्हाडाच्या अधिकृत संकेतस्थळावर किंक लिंक या विंडो मध्ये इच्छुक अर्जदारांकरिता उपलब्ध करून देण्यात आली आहे.

सत्येंद्र जैन यांची तब्येत खालावली

नवी दिल्ली
मनी लॉॅंड्रिंगप्रकरणी तुरुंगात असलेले 'आप'चे नेते सत्येंद्र जैन यांची तब्येत बिघडल्यानंतर पोलिसांनी त्यांना सफदरजंग रुग्णालयात उपचारासाठी दाखल केले. मात्र, सत्येंद्र यांची प्रकृती आता कशी आहे, हे मात्र अद्याप उघड झाले नाही. त्यामुळे आता त्यांच्या प्रकृतीबाबत उलटमुलट चर्चा सुरू आहे. सत्येंद्र जैन ३१ मे २०२२ पासून कारागृहात आहेत. दिल्ली हायकोर्टने जामीन अर्ज फेटाळल्यानंतर ६ एप्रिल रोजी त्यांनी सुप्रीम कोर्टात दाद मागितली होती. त्यात जैनांचे वकील अभिषेक एम. सिंघवी म्हणाले होते की, 'तुरुंगात असलेल्या जैन यांचे ३५ किलो वजन कमी झाले आहे. त्यांची प्रकृती सतत खालावत चालली आहे. त्यामुळे त्यांना तत्काळ जामीन मंजूर करावा.' मात्र त्यावेळी सुप्रीम कोर्टने जामिनाची मागणी फेटाळून लावली.

फिलिपाइन्सचे १०० वर्षे जुने पोस्ट ऑफिस जळून खाक

मनिला
फिलिपाइन्सची राजधानी मनिला येथील एका ऐतिहासिक पोस्ट ऑफिस इमारतीला मोठी आग लागली. या आगीत हे १०० वर्षे जुने पोस्ट ऑफिस जळून खाक झाले. या आगीत एक व्यक्ती किरकोळ भाजली आहे.
हे ऑफिस पॅसिग नदीच्या काठावर आणि राजधानीच्या प्रमुख रस्त्यांच्या मुख्य चौकात वसलेले आहे. या पाच मजली इमारतीच्या तळमजल्यावर रिव्हारी मध्यरात्री आग लागली. सात तासांच्या अथक प्रयत्नानंतर सोमवारी सकाळी आग आटोक्यात आणण्यात आल्याचे अग्निशमन दलाच्या अधिकाऱ्यांनी सांगितले. सध्या आगीचे कारण अद्याप स्पष्ट झाले नाही. मनिलामधील हे मध्यवर्ती पोस्ट ऑफिस राजधानीतील सर्वात व्यस्त कार्यालय इमारतीपैकी एक होते. ही इमारत देशातील मुख्य मेल-सॉर्टिंग आणि वितरण केंद्र आणि फिलिपीन पोस्टल कॉर्पोरेशनचे केंद्रीय कार्यालय होते. आग लागल्यानंतर ते बंद करण्यात आले. फिलिपाइन्समधील टपाल सेवा स्पॅनिश वसाहतीच्या काळातील आहे जेव्हा घोड्यावर बसून पोस्टमन मेल पाठवत होते. आगीमुळे नष्ट झालेले पोस्ट ऑफिस १९२६ मध्ये बांधले गेले होते.

INDIA'S BEST PERFORMING PORT
जवाहरलाल नेहरू बंदर प्राधिकरण
वंदर नियोजन आणि विकास विभाग
संक्षिप्त ई-निविदा सूचना
निविदा क्र.: पीपीडी/डीजीएम-एफ/गेस्ट हाउस/पीएफसी / टी-२०/२०२३
जवाहरलाल नेहरू बंदर प्राधिकरण "जेएनपीए" येथील विद्यमान व्हीआयपी गेट हाउस-१ चे अद्ययावतीकरण आणि अधुनीकीकरण, फेस अत्यंतित, अंतर्गत पुरवठा, वॉटर प्रुफिंग आणि प्लंबिंगचे काम करण्यासाठी प्रकल्प व्यवस्थापन सल्लागारी सेवा (पीएफसी)" या कामासाठी निविदा क्र.०५.२०२३ पासून १२.०६.२०२३ पर्यंत या निविदेचे वार निविदे केल्या जाऊ शकतात अहंकारी निष्कर्षाची "पूर्वित कायद्यानुषी कळवटारांकडून दोन लिंकव्यामध्ये "ऑनलाईन" निविदा मागवित आहेत. सरकारीवर निविदा कार्यक्रम वेबसाईटाच्या "www.inport.gov.in किंवा https://www.gem.gov.in" या संकेतस्थळावर उपलब्ध आहे. मुख्य महाव्यवस्थापक (वंदर नियोजन आणि विकास विभाग)

सिडको
बोली मागविणारी सूचना
सिडको वळूज महानगर येथे नगर - I, II आणि IV मध्ये विविध ठिकाणी खडे बुजविण्याचे काम.
महाराष्ट्राची सिडको मर्यादित खाली नमूद केलेल्या कामाकरिता अनिवार्य पात्रता निकष पूर्ण करीत असलेल्या, सिडको लि. किंवा केंद्र सरकार किंवा महाराष्ट्र राज्य शासन आणि त्यांच्या उपक्रमांकडे उचित वर्ग आणि श्रेणीमध्ये नोंदणीकृत असलेल्या आणि रॅन्डी १.० मी. आणि त्यावरील रॅन्डीच्या डांबरी रस्त्याचे बांधकाम यासारखी तत्सम स्वरुपाची कामे पूर्ण केलेल्या अनुभवी संभाष्य बोलीदारांकडून ई-निविदा प्रक्रियेद्वारे "ऑनलाईन" बाब दर शतमान बोली मागवित आहेत:
१) कामाचे नाव : सिडको वळूज महानगर येथे नगर - I, II आणि IV मध्ये विविध ठिकाणी खडे बुजविण्याचे काम. २) सी. ए. क्र.: ०६/ सिडको/एसई/एवएसजी-1 आणि एनटी/ईई(एयूआर)/२०२३-२४. ३) बोलीस ठेवण्यात आलेली किंमत: ₹ ६६,६९,२०३.९२ (जीएसटी वगळता) (बोलीयोज भाग ₹ ९६,५७,९६७.५६ + जा-बोलीयोज भाग ₹ ९९,२४९.३६), ४) इराज: ₹ ९७,०००/-, ५) नोंदणीकरण वर्ग: वर्ग - V आणि त्यावरील, ६) पूर्तता कालावधी : ९८० (एकशे ऐशी) दिवस (पावसाळा समाविष्ट), ७) निविदा प्रक्रिया शुल्क : ₹ ९,९८०.०० (९८६ जीएसटी समाविष्ट (जा-परतावा)).
बोली कार्यक्रमासह बोली प्रपत्र वेबसाईट <https://mahatenders.gov.in> वर दि. २३.०५.२०२३ रोजी १७.०९ वाजेपासून उपलब्ध होतील.
कार्यकारी अभियंता (एयूआर)
CIN - U99999 MH 1970 SGC-014574
www.cidco.maharashtra.gov.in सिडको/असंस्क/१७०/२०२३-२४

NOTICE
NOTICE is hereby given that the Certificates for Equity shares Nos. 210 of Rs 1/-, Folio No. A003180, Certificate No. 223497, Dist Nos 235760063-235760272 of Britannia Industries Limited standing in the name of ARUN VASWANI has been lost or mislaid and undersigned have applied to the Company to issue duplicate Certificates for the said shares. Any person who has a claim in respect of the said shares should lodge such claim with the Company at its registered office Britannia Industries Limited, 5/1 A Hungerford Street, Kolkata, West Bengal, 700017 within one month from this date else the Company will proceed to issue duplicate Certificates.
Name of Shareholder
ARUN MOHANDAS VASWANI
Date: 23/05/2023

परिशिष्ट क्र. २
उपविधी क्र. ३५ अन्वये
नोटीस
श्री. विठ्ठल खुबमाई एस. आर. ए. को. ऑफ. ही. सो. लि. विठ्ठल मंदिर समोर, काजक रोड, वडाळा, मुंबई - ४०००३१. या संस्थेचे मरत सभासदांच्या वारसदारांनी संस्थेकडे वारस नोंदणीबाबत अर्ज दाखल केलेले आहेत. संस्था या जाहिरातीद्वारे संस्थेच्या भांडवल/मालमतेत असलेले मरत सभासदांचे भाग व हितसंबंध हस्तांतरित करण्यासंबंधी मरत सभासदांचे वारसदार किंवा अन्य मागणीदार/ हरकतदार यांच्याकडून हक्क, मागण्या हरकती मागविण्यात येत आहेत. ही नोटीस प्रसिद्ध झाल्याच्या दिनांकापासून १५ दिवसांत त्यांनी आपल्या मागण्यांच्या व हरकतींच्या संपूर्ण आवश्यक त्या कागदपत्रांच्या प्रती व अन्य पुरावे सादर करावेत. जर वर नमूद केलेल्या मुदतीत कोणीही व्यक्तीकडून हक्क, मागण्या किंवा हरकत सादर झाल्या नाही तर मरत सभासदांचे संस्थेच्या भांडवलातील/ मालमतेतील भाग व हितसंबंध यांच्या हस्तांतरणाबाबत संस्थेच्या उपविधीनुसार कार्यवाही करण्याची संस्थेला मोकळीक राहिल. जर अशा कोणत्याही हक्क मागण्या/हरकत आल्या तर त्याबाबत संस्थेच्या उपविधीनुसार कार्यवाही करण्यात येईल. नोटीस व उपविधीची एक प्रत मागणीद्वारास/ हरकतदारास पाहण्यासाठी संस्थेच्या कार्यालयात प्राधिकृत अधिकारी यांच्याकडे दिनांक ०६ जून २०२३ या रोजी सकाळी ११ ते दुपारी १ वाजेपर्यंत उपलब्ध राहिल.
अ. क्र.: मरत सभासदांचे नाव परि. क्र.: वारसदारांचे नाव
१) दोश्री एडवर्ड डिसलवा २१९ न्यूटन एडवर्ड डिसलवा/ सांडा एडवर्ड डिसलवा
ठिकाण: मुंबई
दिनांक: २२/०५/२०२३
सही/-
प्राधिकृत अधिकारी
(तुळशीदास सखरे)
श्री. विठ्ठल खुबमाई एस. आर. ए. को. ऑफ. ही. सो. लि.

कॉमॅं जी
मुंबई, महाराष्ट्र येथे ३प-समुद्र अभियांत्रिकी आणि ऑफशोर डायव्हिंगमध्ये कार्यरत दुर्जिमा इंजिनियर्स ग्रॅप डायव्हर्स एन्टरप्राइजेस प्रायव्हेट लिमिटेड
करिता स्वस्त्य भ्रमिण्यासाठी आमंत्रण
(भारतीय न्यायरी आणि दिवाळीतरी मंडळ (कोऑर्डेटेड क्लॉसिंगसोडर डायव्हिंगरी टरर प्रक्रिया) नियंत्रण, २०१६ च्या नियंत्रण ३६९ (१) अन्वये)
संघटितता संपर्क
१. कॉर्पोरेट ऑफिसचे नाव, पत्ता व संपर्क
दुर्जिमा इंजिनियर्स ग्रॅप डायव्हर्स एन्टरप्राइजेस प्रायव्हेट लिमिटेड
सीआयएन: U28520MH1996PTC09909
२. नोंदणीकृत कार्यालयाचा पत्ता
डी-९५९, एम.आय.डी.सी. रोड, नवी मुंबई महानगर, ४०००९५, महाराष्ट्र.
३. वेबसाईटचे युआरएल
www.dunniama.com
४. बंदुका/बाण/सुरक्षा संपर्क
मुंबई, महाराष्ट्र
५. मुख्य उत्पादक/संवादी संपर्क
शुभ
६. गत पीसीए वॉरंटमध्ये विद्यमान मुख्य उत्पादक/संवादी संपर्क
cip.dunniama@gmail.com येथे विदेशी पाठवून घ्यावे लागत असेल.
७. कॉर्पोरेट/कर्मचारी संस्था
शुभ
८. गत उपलब्ध दोन वर्षांची पीसीए वॉरंटमध्ये (केस/कायदा), धनकीची वॉरंट, वॉलन्टरच्या प्रक्रियेच्या घटनेच्या संघटित तारखा संपर्क
cip.dunniama@gmail.com येथे विदेशी पाठवून घ्यावे लागत असेल आणि घटनेची प्रत पाठवून घ्यावी.
९. संविधानाच्या मंडळ २५(२)(ए) अन्वये टरर (अवैध/अवैध/अवैध) प्रक्रिया
cip.dunniama@gmail.com येथे ईमेल पाठवून घ्यावे लागत असेल आणि घटनेची प्रत पाठवून घ्यावी.
१०. स्वस्त्य भ्रमिण्यासाठी स्विकारण्याकरिता अर्ज
०१.०६.२०२३
११. संपर्क टरर ऑफिशरीत तापवृत्ती नवी चरित करणाऱ्या
११.०६.२०२३
१२. तापवृत्ती वॉरंटमध्ये अर्ज सादर करणाऱ्या
२४.०६.२०२३
१३. ई-ऑफिशरी सादर करणाऱ्याची प्रक्रिया ईमेल
cip.dunniama@gmail.com
दिनांक: २३.०५.२०२३
ठिकाण: मुंबई
सही/-
कमल राजकुमार शर्मा
टरर व्यवस्थापक
IBBI/PA-001/PA-P-01850-2019-2020/12870
कर्मचारी क्र. ४०, १ ला मजकूर, १/९५, जोधराजी केवळी इमारत, डॉ. एन. जी. वेळकर स्ट्रीट, मॉडर्न लॉन्डन (II), मुंबई-४००००२, महाराष्ट्र ईमेल आयडी - cip.dunniama@gmail.com, kamal.sharma@ajal.in